

**GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA  
UNSTARRED QUESTION No. 2507  
TO BE ANSWERED ON 15-03-2023**

**INCREASE THE MPLAD FUND**

**2507. SHRI GAJANAN KIRTIKAR:  
SHRIMATI DELKAR KALABEN MOHANBHAI:  
SHRI BHAGIRATH CHOUDHARY:  
ADV. DEAN KURIAKOSE:**

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether the Government has any proposal to increase the MPLAD fund from Rs. 5 crore to Rs. 10 crore given to each MP to complete the developmental works and to fulfil other social responsibilities in his/her respective area in view of the rise in the cost of building material and the wages of skilled and unskilled labourers, if so, the details thereof;**
- (b) the time by which and the amount being sanctioned under MLA and MP fund every year in different States of the country, item and State-wise;**
- (c) whether the amount under MLA fund is being allocated equal to or more than that of the MP fund in some States of the country and if so, the details thereof;**
- (d) whether the Union Government intends to increase the MPLAD fund for the proper development of the parliamentary constituency, which includes about 8 to 10 assembly constituencies and also keeping in view the amount allocated under the MLA fund in various States of the country; and**
- (e) if so, the time by which it is likely to be done and if not, the reason therefor?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)**

**(a) to (e): The Ministry receives and examines, on a continuous basis, the new suggestions from stakeholders, including suggestions for revision of**

**entitlement of funds under Members of Parliament Local Area Development Scheme (MPLADS), following due process.**

**Under Members of Parliament Local Area Development Scheme (MPLADS), being administered by Ministry of Statistics and Programme Implementation, each Hon'ble Member of Parliament is entitled for Rs.5 crore annually, released in two equal installments of Rs.2.5 crore.**

**The Members of Legislative Assembly Local Area Development Scheme (MLALADS) annual entitlement may vary across States and is under the domain of respective State/UT Government.**

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